

Most Immediate

**No.Comp-05/9/2018-Comp-MCA
Government of India
Ministry of Corporate Affairs**

**5th Floor, A-Wing, Shastri Bhawan
New Delhi-110001
Dated the 11th December, 2018**

OFFICE ORDER

Pursuant to the approval of the Appointments Committee of the Cabinet (ACC) vide order No. 18/41/2018-EO(SM.II) dated 10.12.2018, the Central Government hereby appoints Ms. Sangeeta Verma, (Retd.) (IES:1981) as Member in the Competition Commission of India (CCI) on a consolidated pay package of Rs.4,00,000/- per month (without house and car) for a period of 05 years from the date of assumption of charge of the post, or until further orders, whichever is earlier.

2. The terms and conditions of her service shall be governed as per the Competition Commission of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and other Members) Rules, 2003 as amended from time to time and relevant provisions under the Competition Act, 2002.


**(Abhijit Phukon)
Director
Tel: 2338 4566**

Ms. Sangeeta Verma,
D-6, Tower 8,
New Moti Bagh,
New Delhi - 110 023.

Copy to: -

1. Prime Minister's Office (PMO), South Block, New Delhi
2. Cabinet Secretariat, Rashtrapati Bhawan, New Delhi
3. Secretary, Secretariat of the ACC, DoP&T, North Block, New Delhi with regard to their order No. 18/41/2018-EO(SM.II) dated 10.12.2018.
4. All Ministries/Departments of the Government of India.

Copy to: -

1. PS to CAM/MoS
2. Sr. PPS to Secretary, Corporate Affairs
3. All other Officers/Sections in the MCA
4. CCI/NCLT/NCLAT/IBBI/SFIO/ICAI/ICoAI/ICSI/IEPF Authority
5. All RDs/ROCs/OLs
6. E-Governance Cell to place it on the MCA web-site
7. Guard file.